

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

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PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
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APPLICATION NUMBER :  
PETITION NUMBER : TCP/138/ (IB)/2017  
NAME OF THE PETITIONER(S) : SUBBAROW APPARELS  
NAME OF THE RESPONDENT(S) : ARTHANARI CLOTHING PVT LTD  
UNDER SECTION : 433 ( e)(f)

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S.No. NAME (IN CAPITAL)                      DESIGNATION                      SIGNATURE  
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REPRESENTATION BY WHOM  
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ORDER

No representation on behalf of both the parties. For hearing submissions of both the sides, put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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